

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

TA.No.1/2000, TA.No.2/2000, TA.No.3/2000, TA.No.4/2000,
TA.No.5/2000, TA.No.6/2000 and TA.No.7/2000.

ORDER

12/1/2001

Shri Avinash Shivade and Shri S.P.Saxena heard for the Applicants. Shri V.S.Masurkar for Respondent No.4. None for Respondents 1 to 3.

The learned counsel for applicant states that these matters have been transferred from High Court and there are certain other matters which are also likely to be transferred.

As the issue involved in all these matters are common, he desires that the same be listed together.

All the above matters are adjourned to 26/2/2000.

(SHANTA SHAstry)
MEMBER(A)

(KULDIP SINGH)
MEMBER(J)

abp